IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP NO. 21(ND)/2014

IN THE MATTER OF:

Aneesh Khurana

Applicant/petitioner

ILPEA Paramount Ltd.

Respondent

Order under Section 397/398 of the Companies Act, 2016

Order delivered on 26.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner : Mr. P. Aggarwal, Advocate

For the Respondent Nos.2,3,4,

6-13

Ms. Manisha Singh, Mr. Akhil Kulshrestha,

Advocates

ORDER

For Order, see C.P. No. 141(ND)/2014.

- 5d -

(CHIEF JUSTICE M.M.KUMAR) PRESIDENT

- 2d -

(DEEPA KRISHAN) MEMBER(TECHNICAL)

26.07.2017 V. Sethi